

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 53(ND)/2016**  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016**

**NAME OF THE COMPANY: M/s Arvinder Singh Arora v. M/s Prosper Buildtech Pvt. Ltd.**

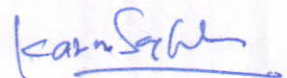
**SECTION OF THE COMPANIES ACT: 397/398**

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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7.	Debjani Das po	Hon.	Debjani Das For Petitioner	
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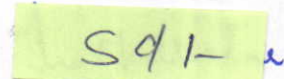
Suddeep Kumar Shrivastava Karan Sachdeva Karan Singh	[ R-7 Hon. - ]	R-7	
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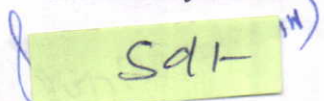
with R7 in person



**ORDER**

A request for adjournment is being made by the Id. Counsel for the petitioner. At her request, matter is adjourned to 05.09.2016.

  
(Ina Malhotra)  
Member Judicial

  
(R. Varadharajan)  
Member Judicial